

to 1983-84 season was 59.16 lakh tonnes against 84.38 lakh tonnes in 1981-82 season and 82.32 lakh tonnes in 1982-83.

(b) The fall in production of sugar in 1983-84 season was due to lower production of Sugarcane on account of drought conditions in the southern States and late rains in the Northern region resulting in delayed maturity of sugarcane and reduction in the recovery.

(c) During 1984-85 a quantity of 4.94 lakh tonnes of sugar was imported. It is not possible to quantify the imports proposed during the current year as the sugar production is still going on.

(d) Import of sugar is canalised through the State Trading Corporation which conducts purchases and imports on the basis of global tenders.

**Black Money Transaction in the Sale  
of Flats by Builders in  
Bombay and Delhi**

2906. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) Whether Income Tax Department is introducing a series of steps to contain black money transactions in the sale of flats by builders in Bombay and Delhi; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) and (b). All possible measures to check circulation and prevent further proliferation of black money, including administrative, legislative and institutional are taken from time to time, after a constant review.

**Report of National Institute of  
Public Finance**

2907. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether the National Institute of Public Finance has submitted its report on textiles and plastics; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) Yes, Sir.

(b) The reports submitted are confidential in nature and it would not be in public interest to divulge the details of the reports.

**Loans by Nationalised Banks under  
Differential Rate of Interest  
Schemes in Bihar**

2908. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the number of applications for loans at four per cent interest under the Differential Rate of Interest Scheme received during January, 1983 to January, 1984 by the branches of the various nationalised banks in Districts of Bihar under the 20-Point Programme;

(b) the number of loans sanctioned, rejected and under consideration, separately;

(c) the amount of loans actually disbursed by each bank; and

(d) the target fixed for 1984-85 under the above programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) to (c). The present data reporting system for the public sector banks under DRI Scheme does not yield the information in the manner asked for. However, a statement showing bank-wise position of number of accounts and amount outstanding in Bihar State under the DRI Scheme as on December, 1983 (Provisional) is given in the statement attached.

(d) Under the DRI Scheme, outstanding advances of public sector banks have to reach a minimum level of 1% of total advances outstanding at the end of the previous year. No State-wise targets have been prescribed,